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Title: The Minister of State of the Ministry of Youth Affairs and Sports and Minister of State in the Ministry of Defence laid a statement regarding the status of implementation of the recommendations contained in the 13<sup>th</sup> Report of the Standing Committee on Defence on 'Performance of Coast Guard Organization, pertaining to the Ministry of Defence.

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI JITENDRA SINGH): Madam Chairman, I beg to lay the statement on the status of implementation of the recommendations/observations contained in 13<sup>th</sup> Report of the Standing Committee on Defence (15<sup>th</sup> Lok Sabha) in pursuance of the direction 73A of the hon. Speaker *vide* Lok Sabha Bulletin - Part II dated September 01, 2004.

The 13<sup>th</sup> Report of the Standing Committee on Defence (15<sup>th</sup> Lok Sabha) relates to 'Performance of Coast Guard Organization'. The 13<sup>th</sup> Report was presented to Lok Sabha on 08.12.2011.

Action Taken Statements on the recommendations/ observations contained in the 13<sup>th</sup> Report were sent to the Standing Committee on Defence on 10.4.2012.

The present status of implementation of various recommendations made by

the Committee in their 13<sup>th</sup> report is indicated in the Annexure to my Statement, which is laid on the Table of the House. I would not like to take the valuable time of the House to read out all the contents of the Annexure. I would request that this may be considered as read.

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...(Interruptions)